

**BEFORE THE NATIONAL GREEN TRIBUNAL,
PRINCIPAL BENCH, NEW DELHI
ORIGINAL APPLICATION NO. 211 OF 2024**

IN THE MATTER OF:

Sanjay Agarwal

.....PETITIONER

VERSUS

State of Uttarakhand & Ors.

.....RESPONDENT

AMENDED MEMO OF PARTIES (As Per ORDER DATED 02.07.2025)

Sanjay Agarwal

.....PETITIONER

VERSUS

1. State of Uttarakhand
Through Secretary Environment and Forest, Dehradun
Email: moef.ddn@gmail.com **Respondent No.1**
2. Uttarakhand State Pollution Control Board
Through its Member Secretary
Gaura Devi Bhawan,
46 B IT Park Sahastradhara, Dehradun, Uttarakhand — 248 001
Phone No: 0135-2976157, 0135- 2607092
E-mail: msukpcb@yahoo.com **Respondent No.2**
3. State of Uttarakhand
Through Secretary, Irrigation, Dehradun
Subash Road, Uttarakhand Secretariat,
Dehradun, Uttarakhand - 248001
Email: secy.pr.uk@gmail.com / cehod-mirri@uk.gov.in / staffo-mirri-uk@gov.in **Respondent No.3**
4. District Development Authority, Tehri Garhwal
Vikas Bhawan, New Tehri, Tehri Garhwal-249001
Email: cdotehri@gmail.com / ddo-tehri@uk.gov.in **Respondent No.4**
5. Mr. Rajesh Aggarwal / Others,
Tapovan, Ghughatyani Malli, Deccan Valley- 249137, U.K. **Respondent No.5**
6. Narendra Baluni,
Tapovan, Ghughatyani Malli, Deccan Valley- 249137, U.K **Respondent No.6**
7. Shri Atul Nehra and others,
Tapovan, Ghughatyani. Malli, Deccan Valley- 249137, U.K **Respondent No.7**
8. Mr. Deepak Kandari and others,
Tapovan, Ghughatyani Malli, Deccan Valley- 249137, U.K **Respondent No.8**
9. Mr. Ranjan Gupta / Mr. Nitin Goyal / Mr. Vishal Tayal / Mr. Amit Adi,
Tapovan, Ghughatyani Malli, Deccan Valley- 249137, U.K **Respondent No.9**
10. Mr. Bharat Singh / Mr. Lalit Mishra,
Tapovan, Ghughatyani Malli, Deccan Valley- 249137, U.K **Respondent No.10**
11. Mrs. Kalpana Devi Mukim,
W/o Sri Sanjay Mukim, R/o D 109, 3rd Floor,
Vivek Vihar Phase 1, Delhi-110095 **Respondent No.11**
12. District Magistrate, Tehri Garhwal
Collectorate, New Tehri, Tehri Garhwal, Uttarakhand-249001
Email: dm-teh-ua@nic.in **Respondent No.12**